Serial No. 03 Supplementary List. Through Video Conferencing

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG-B.A. No. 10-A/2020

Mohammad Tajamul Masoodi.

...Petitioner(s)

Through: None.

vs

Union Territory of J&K.

...Respondent(s)

Through: Mr B.A. Dar, Sr AAG.

CORAM:

Hon'ble Mr. Justice Ali Mohammad Magrey, Judge

<u>ORDER</u> 04.05.2020

Send for the records of the court below.

AMMU

List on 20th of May, 2020.

(Ali Mohammad Magrey) Judge.

<u>SRINAGAR;</u> 04.05.2020

"Hamid"

N0:-72/C-19/RJS

Dated:-04.05.2020

Copy of Hon'ble Court Order forwarded to Addl.Sessions Judge Baramulla through email for information and compliance.

SD/-Registrar Judicial